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GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF REVENUE & INSURANCE

....

New Delhi, the 18th January, 1975.

NOTIFICATION
INCOME-TAX

No. 817 /F.No. 203/1/75-ITA.II/ : It is hereby notified for general information that the institution mentioned below has been approved by Indian Council of Medical Research, the prescribed authority for the purposes of clause (ii) of sub-section (1) of Section 35 of the Income-tax Act, 1961 for research purposes only.

INSTITUTION

THE MAHATMA GANDHI INSTITUTE OF MEDICAL SCIENCES, WARDHA.

This notification takes effect from 1st April, 1974

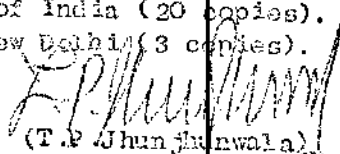
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(T.P. Jhunjhunwala)

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4. Indian Council of Medical Research, Medical Enclave, (Ansari Nagar) Post Box No. 4508, New Delhi-110016 with reference to their letter No. 18/17/74-Aa.II dated 26th December, 1974.
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(T.P. Jhunjhunwala)

Deputy Secretary to the Government of India.

*Nagpal.

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